

**Release Order No. 1098/4286/2021****DEPUTY GENERAL MANAGER & RECOVERY OFFICER  
WESTERN REGIONAL OFFICE****Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios****Attachment Proceedings Nos. 15120 & 15119 of 2025****Certificate No. RC 4286 of 2021****The Principal Officer/Chairman & Managing Director/CEO****All the Banks in India/All the Mutual Funds in India****NSDL/CDSL, Mumbai**

1. Whereas Recovery Certificate No. **RC 4286 of 2021** dated **November 21, 2021** has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum **Rs. 20,00,781/- (Rupees Twenty Lakh Seven Hundred Eighty-One only)** along with further interest, all costs, charges and expenses etc. against **Sanjay Jethalal Soni (PAN: BVSPS9741N), Ms. Krupa Sanjay Soni (PAN: BVSPS9740P) & M/s. J M Soni Consultancy (PAN: AAGFJ2939P)** [“Defaulter”] and the same was due in respect of the said certificate.
2. And whereas Notices of Attachment in the above proceedings were issued attaching the Bank Accounts/ lockers, Demat Accounts & Mutual Fund Folios of the Defaulter;
3. And whereas SEBI has recovered the amount of **Rs. 36,96,328/- (Rupees Thirty-Six Lakh Ninety-Six Thousand Three Hundred Twenty-Eight only)**, which includes interest and costs towards full and final settlement of demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios **Sanjay Jethalal Soni (PAN: BVSPS9741N), Ms. Krupa Sanjay Soni (PAN: BVSPS9740P) & M/s. J M Soni Consultancy (PAN: AAGFJ2939P)** attached, if any, pursuant to the above said notices of attachment under intimation to SEBI.
5. **If the defaulter is not having any type of account/folios with you, the same need not be informed to SEBI.**
6. **This is without prejudice to any other order of attachment or freeze by the competent authority under any law.**

Given under my hand and seal at Ahmedabad this **30<sup>th</sup>** day of January 2026.

**Copy to: E-mail**

**Sanjay Jethalal Soni**  
**Mail ID : soni.sanjay444@gmail.com**

*Pooja Dhangra*  
**Recovery Officer**  
**पूजा ढींगरा / Pooja Dhangra**  
**वस्त्री अधिकारी एवं उपमहाप्रबंधक**  
**Recovery Officer & Deputy General Manager**  
**भारतीय प्रतिभूति और विनियम बोर्ड**  
**Securities and Exchange Board of India**  
**अहमदाबाद / Ahmedabad**